

LOK SABHA DEBATES

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LOK SABHA

भेषज कारखानों की स्थापना

Monday May 7, 1962 | *Vaisakha 17, 1884 (Saka)*

The Lok Sabha met at Eleven of the Clock.

(MR. SPEAKER in the Chair).

MEMBERS SWORN

Shri T. T. Krishnamachari (Tiruchendur).

Shri Lalit Sen (Mandi).

Shri Virbhadra Singh (Mahasu).

• Shri Partap Singh (Sirmur).

Shri Chattar Singh (Chamba).

ORAL ANSWERS TO QUESTIONS

Manufacture of Dairy Equipment and Machines

*451. Shri Shree Narayan Das: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any, and if so, what arrangements have been made or are proposed to be made for the manufacture of dairy equipment and machinery in India; and

(b) the present production and future programme in this respect?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). The question will be answered by the Minister of Steel and Heavy Industries on a subsequent date.

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श्री भवत वर्मान :
श्रीमती मंमूना सुल्तान :
श्री बेंकटासुबबया :
श्री बारियर :
श्री वासुदेवन नाथर :
*४५३. श्री प्र० क० गोपालन :
श्री प० कुंहु :
श्री कंप्पन नः
श्री मणियंगाडन :
श्री थलमंदा रेड्डो :
श्री मे० क० कुमारन :

क्या वाणिज्य तथा उद्योग मंत्री २ दिसम्बर, १९६१ के तारांकित प्रश्न संख्या ८९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ऋषिकेश, संतनगर, मद्रास तथा नेरियामंगलम में स्थापित होने वाले चार भेषज कारखानों में प्रत्येक कारखाने के निर्माण में अब तक क्या प्रगति हुई है ?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): A statement is laid on the Table of the House.

STATEMENT

Contracts for the supply of plant and machinery which also include the deputation of Soviet experts to India, training for Indian specialists in the USSR and preparation of detailed working and installation drawings in respect of Works within the perimeter of the plant etc. have been concluded with M/s. Technoexport of USSR for Antibiotics and Surgical Instruments projects at Rishikesh and Madras respectively. A similar contract for the Synthetic Drugs project at Hyderabad is expected to be concluded shortly. Contract for the

Phyto-Chemicals Plant at Neriamangalam is, at present, under consideration. Detailed Working Drawings for projects for which contracts have been concluded will begin arriving from the Soviet Union in the third quarter of 1962 after which the construction work will be taken up in hand.

The requirements of land have been by and large met by the concerned State Governments free of cost. Preliminary arrangements connected with the construction of Factories and townships at Rishikesh, Hyderabad and Madras have been taken in hand. The preparation of Master Plan of Townships at these three locations was entrusted to Architects and the Plans relating to the Antibiotics and Synthetic Drugs projects have been finalised.

श्री भक्त दर्शन : श्रीमन् इन कारखानों की स्थापना में जो प्रगति हो रही है क्या शासन को उससे सन्तोष है और यदि सन्तोष नहीं है तो इस प्रगति में तजी लाने के लिये कौन से कदम उठाये जा रहे हैं ?

श्री कानूनगो : सरकार को काफी सन्तोष है और इस साल के अखिर से तजी से काम चलेगा ।

श्री भक्त दर्शन : श्रीमन् कब तक आशा की जाती है कि इन कारखानों में वास्तविक उत्पादन-कार्य प्रारम्भ हो जायेगा ?

श्री कानूनगो : १९६४ के बाद ।

Shri Sham Lal Saraf: May I know whether the Government is still contemplating the setting up of a herb drug factory somewhere?

Shri Kanungo: This is a complex in which the phyto-chemicals factory is to be located in Kerala.

Shri Vasudevan Nair: In the statement it is said that the contract for the phyto-chemicals plant at Neriamangalam is, at present, under consideration. It is also said that the factories and townships at Rishikesh, Hyderabad and Madras have been

taken in hand. May I know whether there is any proposal before Government to reconsider the decision to have the plant at Neriamangalam? If so, is the Government aware that there is widespread apprehension in the minds of the people in the State of Kerala about this?

Mr. Speaker: Now, we are asking for the progress that has been made so far as these are concerned. But the hon. Member wants reconsideration.

Shri Vasudevan Nair: I do not at all want that. But, there are widespread reports that the plant which is going to be established at Neriamangalam will not be established there. I want to know from the Minister whether there is any truth in that.

Shri Kanungo: The economics of that plant which is part of the complex is under discussion. The delay in progressing with the work is that full land has not been given for this.

Shri M. K. Kumaran: The Chairman of the Indian Drugs and Pharmaceuticals visited Kerala State some months ago and said in a Press conference that the work of the factory will be taken up in January 1962. May I know what is the reason for the delay?

Shri Kanungo: I suppose he hoped at that time that the possession of the land would be given quickly.

Shri M. K. Kumaran: How much land is required and how much given?

Shri Kanungo: Out of 400 acres only 100 acres have been made available.

Shri A. K. Gopalan: In the statement it is said that the preliminary arrangements connected with the construction of factories and townships at Rishikesh, Hyderabad and Madras have been taken in hand and not at Kerala. Is it because the State Government did not acquire the land there?

Shri Kanungo: That is not the only reason. The economics of the plant

which is part of the complex is still under discussion.

Shri Tyagi: Has any instruction been issued to the State Governments or has some arrangement been made by the Central Government to see that the peasants who are displaced are given alternative accommodation and also some land for cultivation?

Shri Kanungo: As far as the public sector enterprises are concerned it is the usual practice to offer land or employment to suitable persons who are displaced.

Shri M. R. Krishna: By what period the target of 851 tons of drugs will be achieved in the synthetic drug factory?

Shri Kanungo: With luck, it may be three years from 1964.

Shri Bhagwat Jha Azad: According to the present assessment of the Government what percentage of our needs will be fulfilled when the three factories have gone into production?

Shri Kanungo: We are hoping that the demand which will be generated by 1965 may be met from these sources but they are growing fast.

Shrimati Maimoona Sultan rose—

Mr. Speaker: I have been looking towards this side but the hon. Member rises now at the last moment.

Shrimati Maimoona Sultan: Have we sought the help and co-operation of any other country for these projects and if so what are they and what are the terms of the agreement?

Shri Kanungo: This complex is being operated by the help and co-operation of the USSR. Preliminary contracts and other reports have been placed in the Library of the House.

Coir Goods

454. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Commerce and Industry be pleased to state:

(a) what more effective steps have been taken to find markets for coir goods externally and internally;

(b) whether there is any proposal to reduce the freight on coir goods; and

(c) whether the Coir Industry will come under the Industries (Development and Regulation) Act?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) Steps taken to find markets for coir and coir goods include participation in exhibitions in India and abroad, display in the showrooms attached to the Indian Embassies and Consulates in foreign countries, dissemination of publicity literature, sending delegations and conducting market surveys in foreign countries, newspaper advertisements and display of hoardings and cinema slides in India, opening of showroom and sales depots in important cities and appointment of accredited dealers for the sale of coir and coir goods in India.

(b) The question of reducing the shipping freight rates levied on coir mats and mattings has been taken up with the Conference Lines concerned.

(c) No, Sir.

Shri S. C. Samanta: In reply to part (b) of the question, the hon. Minister has said that the question of reducing the ship freight has been taken up with the conference lines concerned. May I know whether there is any move to have a subsidy on the export of these coir goods?